

**PROFORMA-I**

**STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING ON 31ST MARCH 2011**

Name of the M.L.A. (in full) and to which the office belong: Tar Prakash Singh Bhogta  
 Present Post held: MLA Present Pay (i) Basic pay: 0,000/- (ii) G. Salary 26,900/-

**NAME AND DETAILS OF PROPERTY**

Sl. No.	Name of District, Sub-division, Taluk & Village/Town in which property is situated	Housing of other building	Land	Present Value	If not in own name state whose name had his/her relationship to the Public Servant	How acquired whether by purchase/lease/mortgage/ inheritance/ gift or otherwise with date of acquisition & details of persons from whom acquired	Annual income from the property	Remarks
1								
01	CHATRA VILL - TILLAIYA BHAND	PUCCA HOUSE	1/3 of 8 Acre	2,00,000/-	Manendra Singh Bhogta (Father)	Inheritance	90,000	
02	"	KUCHA HOUSE	0.016 Pic	05,00,000/-	Kansubhai Devi (Mother)	"		

JAN 11 11:15 AM